NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.130/KB/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company Under Section		Yash Golyan & OrsVersus-Nulon Global Ltd. & Ors. 397/398		
1. 2. 3	SARWAR R SANCHALITA C.P.Vig F KKGolyan	SORKAR, ADV /	PETITIONERS FOR 1-3 + R4 FOR R3	Seeven low. Namebulita Hunkas VV lyhyt

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 is present.

Both the parties have filed their written submissions.

List it on 23/02/2018 as a part heard case.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)

80